

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/1505(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH NOVEMBER, 2022, 10:30 A.M

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| IN THE MATTER OF | ARISTOCRAT DISTRIBUTORS PVT. LTD. & ORS. |
| UNDER SECTION | SEC. 230-232 - SECOND MOTION |

Appearance (via video conferencing/physically)

For Petitioner

Mr. Arjun Pitti, Adv.

ORDER

1. Learned Counsel for the petitioner present.
2. Rejoinder has been filed by the Office of the RD.
3. Post this matter for consideration on **20.12.2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**